

## HIGH COURT OF SIKKIM GANGTOK

No.: .24../ESTT./HCS

Date: 02/07/2025

## E-M-P-L-O-Y-M-E-N-T N-O-T-I-C-E

Applications are invited from candidates who fulfill the following qualifications and other eligibility conditions for filling up following two(02) vacant posts in the Establishment of High Court of Sikkim:-

Sl.No.	Name of the Posts	Prescribed qualifications		
01.	Office	Bachelor's Degree in Business		
	Superintendent(Protocol)	Administration(BBA) or equivalent, with		
	(Group 'C') (Level-14)	experience in protocol matters and the		
		like.		
02	Office	Bachelor's Degree in Hotel Management		
	Superintendent(General	and/or allied services or equivalent or		
	Management)	having experience of working in		
3	(Group 'C') (Level-14)	organizations(s) connected with		
		Protocol/Hospitality/Civil		
		Aviation/Travel/Tourism and the like.		

- 1. Apart from above eligibility conditions the candidate must be:-
  - (i) a citizen of India;
    - Provided that no person-
    - (a) who has entered into or contracted a marriage with a person having a spouse living or
    - (b) who having a spouse living has entered into or contracted marriage with another person shall be eligible for appointment as officer or staff of the High Court
  - (ii) not less than 18 years of age as on the first day of January of the recruitment year i.e., 01.01.2025 and not more than 40 years of age on the last day of submission of Application Form, which shall be uniform age for all communities of the State in the services/post to be filled up by direct recruitment. Relaxation of upper age limit shall be the same as may be prescribed by the State Government from time to time.
- 2. The candidate shall submit any one of the following documents as proof of their citizenship:-
  - (i) Birth Certificate; or
  - (ii) Passport; or
  - (iii) Certificate of Identification (only in case of Sikkim subjects); or
  - (iv) Valid Voters' Identity Card issued by the Election Commission of India.

- 3. Candidates fulfilling the above conditions may apply for the above post by submitting an application in the prescribed form attached in the Employment Notice which is available in the website of the High Court of Sikkim i.e. <a href="https://hcs.gov.in">https://hcs.gov.in</a>.
- 4. The candidates shall submit the prescribed form along with all supporting documents, duly attested/self attested, as the case may be, in person to the Office of the Registrar General during the working hours. The candidates may also send their form through Registered post/Speed post addressed to the Registrar General, High Court of Sikkim, Gangtok 737101.
- 5. The last date for receipt of applications is **06.08.2025**.
- 6. Incomplete application(s) without the requisite testimonials and/or other documents shall be summarily rejected.
- 7. The applications received after the prescribed date and time shall not be entertained on any ground whatsoever.
- 8. Those who are already in Government service shall apply through proper channel.
- 9. In-service employees of the High Court will be entitled for age relaxation up to 05 years to the post to be filled by direct recruitment.
- 10. Date(s) of issuance of Admit Cards to the eligible/accepted candidates will be intimated through publication the official website of High Court of Sikkim. *No duplicate Admit Card will be issued* in case of loss unless the applicant shows that loss was due to reasons beyond his/her control.
- 11. The Registry of the High Court of Sikkim reserves the right to accept or reject any application, with or without assigning any reason.
- 12. All other matters which are not specifically provided in the advertisement shall be decided by the High Court of Sikkim.
- 13. Please note that no separate call letters will be issued to candidates eligible to appear in the interview/ viva-voce.
- 14. No T.A./D.A. shall be paid for appearing in the interview.
- 15. Correct mobile/telephone number(s) along with e-mail address shall be submitted by the candidates along with their applications, to be used for communication by the Registry.

sd/-REGISTRAR GENERAL

## **APPLICATION FORM**

	e fill in by the office, and not by the candidate)	Affix Passport size recent photograph of the applicant
Name of the	post applied for.:	
Note.: 1. Th	e applicant should be filled in the applicant's own handwrit	ing in English.
2. App	olicant must affix passport size photograph on	
(i) th	e application form and (ii) the Admit Card.	
1. Name	of the applicant in full (in Block letters)	
2. (i) Plac	ce of Birth:	
(ii) Pe	rmanent Address including PIN:	
(iii) Pi	resent Address for correspondence including PIN:	
 (iv) T	elephone No. including mobile No. & e-mail address(if any)	:
3. Date o	f Birth (in Christian era):	
4. Are yo	u Citizen of India?:	
5. Father	's/Husband name:	

6. Give the particulars of all examination passed (Commencing with the matriculation or equivalent examination).

Examination or Degree	Percentage/Grade of marks obtained	Division	Year	Subject	Name of the Board/University
					-
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7.	Any other relevant information which is deemed fit to be mentioned.
8.	Details of enclosures:
	(i)
	(ii)
	(iii)

(iv) (v) (vi)

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## ADMIT CARD (Office Copy)

Roll No.: (To be fill in by the office)	Affix Passport size recent photograph of the applicant			
Name of the post.:				
Name:(To be filled by the applicant)				
(To be filled by the applicant)				
Address: (To be filled by the applicant)				
SIGNATURE OF CANDIDATE SIGNATURE OF ISSUING AUTHOR				
ADMIT CARD (Candidate's Copy)				
Roll No.:				
Name of the post:	Affix Passport size recent photograph of the applicant			
Name: (To be filled by the applicant)				
Address: (To be filled by the applicant)				

SIGNATURE OF CANDIDATE SIGNATURE OF ISSUING AUTHORITY

